

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 121(ND)16
CA. NO.

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

NAME OF THE COMPANY: M/s. SRS Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

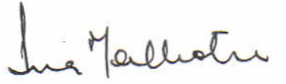
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ms. Aishwarya Mishra	Adv	Petitioner	<u>A Mishra</u>
2.	Mr. Sawabh Kalia			
3.	Raj Kumar Wadhwa	Depositor	Ektal Bhujia	<u>Re</u>
4.	VARUN TEWARI	Depositor		<u>Varun</u>
5.	Baljit Kaur			<u>Baljit</u>
6.	ANSHUMAN PRASAD	Depositor		<u>Anshu</u>
7.	ESHA PRASAD	Depositor		

P.T.O →

ORDER

Ld. Counsels pray for an adjournment to place on record a fresh proposal. The delay is attribute to the AGM being held by the company.

2. Re-notify this case on 06.10.2016.


(Ina Malhotra)
Member Judicial